

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 133 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

NAME OF THE COMPANY: Regional Airport Holding International Ltd. Vs.
M/s Regional Airport Holdings International Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Mr. Vidur Bhatia, Advocate		
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	For the Respondent(s):	None		
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ORDER

Due notice has been effected on the Respondent No.3 by the Bench. Ld. Counsel submits that despite the same none is present on behalf of the Respondents. Respondents are proceeded ex parte.

To come up on 30.01.2018.

-8-d-1

(S. K. Mohapatra)
Member (T)

-8-d-1

(Ina Malhotra)
Member (J)